

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Civil Appeal No(s). 8341/2018

GANESHI (DECEASED) THR. LRS & ORS.

Appellant(s)

VERSUS

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY (NOIDA) &
ANR.Respondent(s)

(only C.A. No. 5798/2019 is to be listed)

WITH

C.A. No. 5798/2019 (III-A)

Date : 04-12-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr Arijeet Singh, Adv.
Mr D.V.Singh, Adv.
Mr Ashok Vasishtha, Adv.
Mr. Ajit Singh Pundir, AOR

For Respondent(s)

Mr Sourav Roy, Adv.
Mr Mahesh Kumar, Adv.
Mr Harsh Anand, Adv.
Mr Gaurav Majumdar, Adv.
Mr Suushant Yadav, Adv.
Ms Devika Khanna, Adv.
Ms Siny Sara Varghese, Adv.
Mrs. V. D. Khanna, AOR
Mr Rachit Mittal, Adv.
Mr. Sudhir Naagar, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 5798/2019

Service is complete on respondent nos. 1 and 3 but none has entered appearance.

Respondent no.2 is duly represented.

Statement of case has not been filed and time has expired.

Registry to process the matter for listing before the Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar